

**GOVERNMENT OF INDIA
NON-CONVENTIONAL ENERGY SOURCES
LOK SABHA**

UNSTARRED QUESTION NO:2741
ANSWERED ON:17.08.2004
PROMOTION OF NON-CONVENTIONAL ENERGY SOURCES
Chaudhary Shri Pankaj

Will the Minister of NON-CONVENTIONAL ENERGY SOURCES be pleased to state:

- (a) whether any proposal is under the consideration of the Government for making the use of non-conventional energy mandatory in road side advertisements displayed in cities, Neon sign boards, hoardings etc. with a view to conserving electricity and promoting power generation through non-conventional energy sources;
- (b) if so, the details thereof; and
- (c) the time by which a final decision is likely to be taken in this regard?

Answer

MINISTER OF STATE OF THE MINISTRY OF NON-CONVENTIONAL ENERGY SOURCES (INDEPENDENT CHARGE) (SHRI VILAS MUTTEMWAR)

(a), (b) & (c): Solar photovoltaic technology has the potential of meeting the power requirements of the road side advertisement displays, hoardings etc. and thereby, saving the conventional electricity. The financial viability of the system depends on the size and type of hoarding and the site conditions. The Andhra Pradesh Government has recently issued an order to the Municipal Corporations, Municipalities and Urban Development Authorities in the State for making use of solar energy for advertising hoardings and street lights. The Central Government may have to organize a series of consultations with Municipal Corporations and Urban Development Authorities to develop a plan for wider use of solar photovoltaics in the cities. One such consultation meet with Municipal Corporations and Urban Development Authorities is being organized on 6th September, 2004, to ascertain the views of Mayors and Municipal Commissioners.